

[Print](#)**Defective Case Register from 2024-11-18 to 2024-11-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/47771/2024	ARYA TRIPATHY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
2	D-CRLA/34409/2024	SRIMANTA DAS(SR.S.C.,VIGILANCE)	2024-11-18	1. Authentication fees not paid on annxure -1
3	D-ABLAPL/34381/2024	BIBHUTI RANJAN MOHANTY	2024-11-18	counsel not signed in assessment slip.
4	D-WP(C)/47864/2024	DURGESH NARAYAN RATH	2024-11-18	NEAT COPY OF PAGE 44 TO BE FILED
5	D-CRLMC/34123/2024	SULOCHANA PATRO	2024-11-18	8-CAUSE TITLE NOT IN ORDER. Number of GR case in C.T./Prayer appears to be incorrect
6	D-CRLMC/34020/2024	MANORANJAN PADHY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-CRLMC/34408/2024	ASHOK KUMAR SARANGI	2024-11-18	1.Provision of law not correctly furnished on the top of the cause title.2.Paragraphs as per the petition not correctly numbered in the declaration of affidavit
8	D-CRLMC/34028/2024	SURESH CHANDRA PRADHAN	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
9	D-ABLAPL/34390/2024	ACHYUTANANDA PATTANAIK	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-CRLMP/34318/2024	LALITENDU MISHRA	2024-11-18	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authentication fee Rs.6/- to be paid.
11	D-WA/47785/2024	R.N.MISHRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. C copy of impugned order not filed. 2. Being aggrieved,Ground, Good ground certificate not filed and Page No.69 to 71 neat copy not filed.
12	D-MACA/47860/2024	MAHITOSH SINHA	2024-11-18	Period of Delay 186 days.

13	D-WP(C)/47934/2024	BRAJA MOHAN SARANGI	2024-11-18	30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated.2.Annexure-2 is not exhibited.3.Deponent in declaration portion of affidavit is not identified by Oath commissioner.
14	D-WP(C)/47914/2024	BAMADEV BARAL	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-WP(C)/47922/2024	SUSANTA KUMAR LENKA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D-CMAPL/48062/2024	ADV.	2024-11-18	17-REFERENCE CERTIFICATE NOT FURNISHED. Provision of Law Not in IA.
17	D-CMAPL/48067/2024	ADV.	2024-11-18	Provision of Law Be furnished in IA.
18	D-CRLA/32478/2024	SAROJ KUMAR PADHY	2024-11-18	1. Code Wrongly indicated 2. Paragraph no. wrongly mentioned in declaration of affidavits in I.As.
19	D-CRLMC/33950/2024	TUKUNA KUMAR MISHRA	2024-11-18	1. Quash the order dt-18.12.1999 mentioned in the prayer of the petition does not tally with the cause title.2.After Annex-1 Annexures not chronologically furnished in the body of CRLMC petition.
20	D-WP(C)/47987/2024	TUSHAR KANTA NAYAK	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-BLAPL/34363/2024	SIMSON JENA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Index not properly arranged. 2. Fathers name in Affidavit does not match with Declaration
22	D-CRLMC/33999/2024	SUSANTA KUMAR BARAL	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Described FIR and GR case no. not furnished in the petition.
23	D-BLAPL/34221/2024	SOUMYA KANTA TRIPATHY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of Rejection order not tally with cause title.
24	D-CRLMC/34104/2024	AJIT KUMAR PANDA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. Age of O.P no.2 is left blank,(ii)Entire prayer in IA may be modified to the connected case
25	D-CRLA/34340/2024	PUSPAMITRA MOHAPATRA	2024-11-18	Code Indicated but appears to be not correct .

26	D-BLAPL/34317/2024	SUSANTA KUMAR BARAL	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 67 , 68,70 , 71 and 73 not partial neat.
27	D-ABLAPL/34344/2024	AMIT KUMAR NATH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. H.C.B.A.W.F.Fee Rs 50 not paid.
28	D-BLAPL/34421/2024	T.NARAYAN MURTY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis And Date not furnished.
29	D-CRLMP/34184/2024	KALPATARU MISHRA	2024-11-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) PAGE NO.11 NOT LEGIBLE
30	D-ABLAPL/34357/2024	MANAS RANJAN BEHERA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-BLAPL/34401/2024	AMLAN SHAKTI PAUL	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-CRLREV/34387/2024	SAMBIT RATH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-ABLAPL/34382/2024	SUBASH CHANDRA SAHOO	2024-11-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1 .As per index Annex.2 not described in the index.2. provision not correct.
34	D-ABLAPL/34360/2024	MANAS RANJAN BEHERA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 11 , 12 and 16 not neat.
35	D-BLAPL/34406/2024	DEBENDRA KUMAR DHAR	2024-11-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Age of the petitioner not reflected in V.nama.
36	D-CRLMC/33919/2024	LAMBODOR ACHARI	2024-11-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Occupation not furnished in affidavit.
37	D-WP(C)/47832/2024	DEEPALI MAHAPATRA	2024-11-18	30-OTHER DEFECT (IF ANY) 1.Date mentioned in Annexure-6 does not tally with averment of writ petition, Bookmarks index and index of writ petition. 2.Annexure-5 at page No.25 is

				to be marked as Annexure-6 as per index.
38	D-CRLMP/34312/2024	SANDIPANI NAYAK	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .mobile Phone Numbers Of All The Signing Advocates Not Indicated
39	D-WP(C)/47843/2024	PRANAYA KISHORE HARICHANDAN	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WP(C)/47895/2024	NIRANJAN PRASAD PATRA	2024-11-18	Date of annex.6 mentioned in the index and petition not tally to annex.6 as annexed.
41	D-WP(C)/47909/2024	SUKANTA KUMAR DALAI	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-CRLMC/33896/2024	SRIKANTA KU. NATH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. CMC case number not correctly furnished in para no. 4 AND date chart. 2. HBAWF fee Rs. 50/- to be paid.
43	D-ABLAPL/34414/2024	SUSHANTA HARICHANDAN	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-MACA/48015/2024	PRAKASH KUMAR MOHANTY	2024-11-18	1. Period of Delay 12 days. 2. Provision of Law Not furnished in IA no.2704/24
45	D-ABLAPL/34316/2024	DUSHMANTA KUMAR BISWAL	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  G.R number not mentioned in the cause title and petition copy.
46	D-ITA/48074/2024	SUBASH CHANDRA MOHANTY,SR.S.C	2024-11-18	1. Period of Delay 12 days.
47	D-WP(C)/47770/2024	DURGESH NARAYAN RATH	2024-11-18	1-COURT FEE IS DEFICIENT.  1.Deficient court fee of Rs 6/- to be paid.2.Page no 41 to 43 not neat and legible.
48	D-CMAPL/48087/2024	ADV.	2024-11-18	17-REFERENCE CERTIFICATE NOT FURNISHED.  Certified copy of dismissal order not filed.Further SR shall be made after removal of this defect.
49	D-ABLAPL/34434/2024	DEBASNAN DAS	2024-11-18	1. An affidavit mentioned Husband name instead of father name.2 .Page no. 11 not legible.

50	D-WP(C)/47773/2024	ARYA TRIPATHY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
51	D-BLAPL/34424/2024	GOURAV MOHANTY	2024-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Occupation of the deponent on affidavit not furnished.
52	D-BLAPL/34223/2024	BASUDEV PUJARI	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PAGE 80 NOT AVAILABLE.
53	D-WP(C)/47988/2024	TUSHAR KANTA NAYAK	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-WP(C)/47560/2024	DILIP KUMAR SAHU	2024-11-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.Synopsis and Date of Events not marked alphabetically. 2.Paragraphs not correct in declaration. 3.Date mentioned under Annexure - 13 not tally to averment of the writ petition,book mark index and index of the petition.
55	D-WP(C)/47897/2024	AMIT PRASAD BOSE	2024-11-18	Date of annex.4 mentioned in the index not tally to annex.4 as annexed.
56	D-ABLAPL/34367/2024	RAJIB LOCHAN PATTNAIK	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-ABLAPL/34389/2024	JNYANANANDA PANDA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Age of the opp.party No.2 not furnished in the petition.
58	D-ABLAPL/34359/2024	MANAS RANJAN BEHERA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 16 not neat.
59	D-CMP/47937/2024	DAYANANDA MOHAPATRA	2024-11-18	8-CAUSE TITLE NOT IN ORDER.  Age of petitioner differs from the age of deponent.(ii)Number of trial court case appears to be incorrect.

60	D-BLAPL/33254/2024	SUSHREE SANGITA PASAYAT	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-ABLAPL/34427/2024	SATYA JEET ROUT	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petitioner and others not mentioned in file.
62	D-MACA/47891/2024	SOMANATH ROY	2024-11-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 196 days.
63	D-WP(C)/47584/2024	HEMANTA KUMAR RATSINGH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis,date chart not correctly page marked and nameof petitioner not correctly furnished in the date chart
64	D-WP(C)/47935/2024	AMITABH MISHRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Legible copy of page No.59 to be filed. 2.Page No.192 is not properly arranged. 3.Annexure marking of letter dated 10.01.2024 in prayer potion of I.A. appears to be wrong.
65	D-WP(C)/47921/2024	SESHADEV DASH	2024-11-18	Date of annex.6 mentioned in the index not tally to annex.6 as annexed.
66	D-WP(C)/48100/2024	SAIBRATA RATH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-WP(C)/47959/2024	SUBHADUTTA ROUTRAY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-WP(C)/47873/2024	KUNAL KUMAR SWAIN	2024-11-18	Receipt Showing Serv.copy To School and Mass Education not Filed.
69	D-CRLMC/34412/2024	ASHOK KUMAR SARANGI	2024-11-18	1.Provision of law not correctly furnished on the top of the cause title.2.Paragraphs as per the petition not correctly numbered in the declaration of affidavit.
70	D-CRLMP/34398/2024	KABIRAJ PRADHAN	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-BLAPL/34423/2024	T. NARAYAN MURTY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.19,53,55,57,59,61 and 63 not marked on the file.
72	D-WPCRL/33532/2024	MANORANJAN MISHRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

73	D-ABLAPL/34393/2024	RONIT GHOSH	2024-11-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-ABLAPL/34429/2024	UMA CHARAN MISHRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Page no. 10 not neat.
75	D-ABLAPL/34358/2024	RANJAN KUMAR ROUT	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-CMP/47619/2024	SUDEEP KUMAR SARANGI	2024-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Petitioners 1,2 4. 5 have not sworn affidavit . A s per annexure -1 c m .a no .is 723 of 2013 but in index it is mentioned 729 of 2013 and page 4 and paragraph 4 in c m .p ,c m a no .mentioned 729 of 2013 .
77	D-ABLAPL/34392/2024	BIDYUTLATA MOHANTY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page no.11 not neat and legible.
78	D-WP(C)/47991/2024	SHAKTI PRASAD PANDA	2024-11-18	30-OTHER DEFECT (IF ANY)  Mobile number of all the counsel in vakaltnama not furnished.
79	D-ABLAPL/34441/2024	BIJAYA KUMAR SAHOO	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/47973/2024	HARIHAR PANIGRAHI	2024-11-18	Page no 11 to 13 not legible
81	D-CONTC/47673/2024	ADV.	2024-11-18	PAGE NO.24 NOT AVAILABLE,PUT FOR S.R AFTER FILING
82	D-WP(C)/47837/2024	SUBAS CHANDRA DAS	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-ABLAPL/34275/2024	SANGRAM KESHARI ROUT	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  H.C.B.A.W.F.Fee Rs.50 not paid.
84	D-ABLAPL/34404/2024	SAMBEET PATTANAYAK	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY

				NOT FILED
85	D-BLAPL/34407/2024	RAJENDRA NARAYAN ROUT	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-CONTC/47700/2024	BAIVAV MISHRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.PAGE NO.15 REPEATED 2.PAGE NO.23 NOT LEGIBLE 3.Code NOT INDICATED
87	D-CMAPL/48003/2024	RAMAKANTA NAYAK	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1.Net copy filed,Certified copy be filed. 2. Age of petitioner differs from the age of deponent. 3.Further SR shall be made after certified copy of impugned order is filed.
88	D-CMP/47925/2024	TUKUNA KUMAR MISHRA	2024-11-18	8-CAUSE TITLE NOT IN ORDER.  Status of parties in court below be stated,(ii)Authenticated copy of trial court order not filed.
89	D-CRLMC/34022/2024	MANORANJAN PADHY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-CRLMP/34122/2024	BIRAJA SANKAR MISHRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Provision of Law not correctly furnished
91	D-WP(C)/47887/2024	ADITYA SINGH MOHANTY	2024-11-18	30-OTHER DEFECT (IF ANY)  Copy not served on S.C. (C.T. and G.S.T.)
92	D-WA/47617/2024	RAMESH CHANDRA SWAIN	2024-11-18	Put up for SR after filing of C .copy of impugned order.
93	D-ABLAPL/34375/2024	RAJENDRA NARAYAN ROUT	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-MACA/48036/2024	PRAKASH KUMAR MOHANTY	2024-11-18	Provision of Law Not in IA no.2709/24
95	D-BLAPL/34158/2024	KEDARNATH SAHOO	2024-11-18	As per standing order no.3 dtd. 9-7-2024 , name of the victim / informant should not be reflected in the synopsis and petition. Then S.R. will be made.
96	D-CRLMC/33977/2024	BHARAT BHUSAN ROUTRAY	2024-11-18	Copies of FIR and Charge Sheet not filed.
97	D-WP(C)/48097/2024	SAIBRATA RATH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no 32 and 33 not legible

98	D-BLAPL/33925/2024	SURYAKANTA DWIBEDI	2024-11-18	As per FIRs detail , BLAPL NO.3735/2023 disp.on 14 - 7 - 2023 not match in reference certificate in cause title.
99	D-WP(C)/47715/2024	ASIT KUMAR JENA	2024-11-18	Date mentioned in the Annexure-3 does not tally with the index.
100	D-CMP/46539/2024	PABITRA KUMAR NAYAK	2024-11-18	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees payable Rs .5 ,50 paise .paid Rs .5 / . Deficit A .FEES of 0.50 paise to be paid .
101	D-WP(C)/47945/2024	SOUMYA MISHRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-RSA/47847/2024	ABINASH ROUSTRAY	2024-11-18	1. Code not indicated
103	D-ABLAPL/34372/2024	AMULYA RATNA PANDA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-CMP/47784/2024	SHIB SHANKAR MOHANTY	2024-11-18	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Status of parties in court below be stated,(ii)Provision of law appears to be wrong in IA.(iii Intervention petition not filed under anx.3
105	D-CMP/47804/2024	BHAGABAN MOHANTY	2024-11-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of petitioner differs from the age provided in vakalatnama.
106	D-CRLMC/34403/2024	ASHOK KUMAR SARANGI	2024-11-18	1.Provision of law not correctly furnished on the top of the cause title.2.Paragraphs as per the petition not correctly numbered in the declaration of affidavit.
107	D-WP(C)/47768/2024	PABITRA KUMAR NAYAK	2024-11-18	Page no 28,29 ,33 not neat.
108	D-WP(C)/47566/2024	SURESH CHANDRA PRADHAN	2024-11-18	Annexures not numerically marked in index,avermnt of the W.P. and Annexures as annexed.
109	D-RSA/47971/2024	DILLIP KUMAR RAY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date not furnished in V,Nama. 2. Age of the appellant is same as mentioned in cause title and in court below.

110	D-ABLAPL/34370/2024	AMULYA RATNA PANDA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D-MACA/48070/2024	SUBRAT SATPATHY	2024-11-18	statutory deposit not made
112	D-ABLAPL/34419/2024	BISHNU PRASAD PRADHAN	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.13 not neat and legible.
113	D-WP(C)/47900/2024	AUROVINDA MOHANTY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-ABLAPL/34435/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-11-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. Advocate name does not tally index as well as V. nama and undertaking.
115	D-RPFAM/47949/2024	PRAMOD KUMAR SAHOO	2024-11-18	Affidavit not in format.
116	D-WP(C)/47868/2024	SUBAS CHANDRA DAS	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-BLAPL/34355/2024	BHABANI SHANKAR DASPARIDA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-WP(C)/47855/2024	NIRMAL CHANDRA DAS	2024-11-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
119	D-WP(C)/47882/2024	BHABANI PRASAD MOHANTY	2024-11-18	30-OTHER DEFECT (IF ANY) Copy not served on S.C(C.T. and G.S.T.)
120	D-BLAPL/34314/2024	KISHOR KUMAR NAIK	2024-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Name of the Victim and her relations should not be mentioned in the cause title, as per Standing order No.03 dated 09.07.2024.2. Paragraph no. not correctly furnished on declaration.3. As per rejection order under Annexure-3 in Spl. G.R.Case No.211 of 2022 not mentioned in the cause title.
121	D-WP(C)/47919/2024	DEEPALI MAHAPATRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				DATE OF ACCEPTANCE NOT STATED IN V NAMA
122	D-ABLAPL/34415/2024	PRAKASH CHANDRA MISHRA	2024-11-18	1. Date of Year in F.I.R. under Annexure-1 not tally with cause title.
123	D-WP(C)/47940/2024	SUKANTA KUMAR NAYAK (2)	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WP(C)/47932/2024	SUKANTA KUMAR NAYAK (2)	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-WP(C)/48090/2024	AJIT KUMAR MOHANTY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  NEAT COPY OF PAGE NO 31 TO BE FILED
126	D-FAO/48063/2024	KUNAL KUMAR SWAIN	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Pages 90 and 187 are not legible. Page 200 marked as 20.
127	D-WP(C)/48104/2024	SAIBRATA RATH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-ABLAPL/34425/2024	PRASANT KUMAR BARIK	2024-11-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 11 not legible.
129	D-ABLAPL/34418/2024	ACHYUTANANDA PATTANAIK	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D-CRLMC/33909/2024	KHAGESWAR BEHERA	2024-11-18	1. Certified copy of under annex-1 not filed.
131	D-CONTC/48049/2024	ADV.	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-WP(C)/47769/2024	KUNAL KUMAR SWAIN	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no 30 not neat .
133	D-WP(C)/47886/2024	KAJAL SAHOO	2024-11-18	Age of the petitioner not mentioned in the cause title.
134	D-ABLAPL/34405/2024	NITYANANDA MOHAPATRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

135	D-WP(C)/48095/2024	SAIBRATA RATH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	D-BLAPL/34400/2024	AMLAN SHAKTI PAUL	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-MACA/47929/2024	SANTOSH KUMAR MOHANTY	2024-11-18	Statutory deposit not made
138	D-ABLAPL/34397/2024	BINI MISHRA	2024-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.Copy of F.I.R. not filed.2. Paragraph no.not correctly furnished on declaration.
139	D-CMP/47726/2024	JAYANTA KUMAR MAJHI	2024-11-18	AS PER ANNEXURE -1 in index no plaint filed but in its place I .A no .172/259of 2024 is filed . In cause title sl. no .2 to 4 and sl .no .1to 4 appears to be not correct . ( Against proforma opp. parties .
140	D-CRLA/34346/2024	PRAMOD KUMAR JENA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-ABLAPL/34305/2024	PURNA CHANDRA MOHARANA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-WA/47881/2024	KUNAL KUMAR SWAIN	2024-11-18	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.AU fee Rs 2.25/- not paid.
143	D-WP(C)/47910/2024	SAMEER KUMAR DAS	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 73 not neat and legible.
144	D-ABLAPL/34374/2024	ASHUTOSH MOHANTA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. paragraphs. 10 not neatly legible.
145	D-ABLAPL/34384/2024	DHANANJAYA MUND	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D-ABLAPL/34336/2024	JNYANANANDA PANDA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Adv name not mentioned capital letter in the v.nama.
147	D-WP(C)/48101/2024	SAIBRATA RATH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

148	D-CRLA/34145/2024	SAHASRANSU SOURAV	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-ABLAPL/34353/2024	MANAS RANJAN KHATUA	2024-11-18	G.R.Case No not furnished.
150	D-WP(C)/48099/2024	SAIBRATA RATH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D-BLAPL/33940/2024	SURYAKANTA DWIBEDI	2024-11-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per index, Annexure-1 not described in the petition.2. Year of the Spl.Case No. under Annexure-1 not tally with cause title
152	D-CRLA/34366/2024	BIBHUTI BHUSAN SWAIN	2024-11-18	16-PETITION/APEAL NOT IN TIME 1.Period of Delay 14 Days .
153	D-BLAPL/34410/2024	DEBENDRA KUMAR DHAR	2024-11-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Age not reflected in V.nama.
154	D-ABLAPL/34333/2024	JNYANANANDA PANDA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the adv not mentioned in the v.nama capital letter.
155	D-CRLMP/34335/2024	KRUSHNA CHANDRA DASH	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-WP(C)/47774/2024	SAROJ KUMAR MISHRA	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D-WP(C)/47833/2024	PURNA CHANDRA DAS	2024-11-18	1.Legible copy of page-14 to be filed. 2.Deficit court fee of Rs.6/ to be paid on cause title of writ petition. 3.The name of opp.parties in vakaltnama not correctly furnished.
158	D-CONTC/47677/2024	ADV.	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
159	D-WP(C)/47889/2024	JNYANANANDA PANDA	2024-11-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
160	D-WA/47616/2024	BIBHU PRASAD DAS	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-WP(C)/47865/2024	DURGESH NARAYAN RATH	2024-11-18	NEAT COPY OF PAGE NO 37 TO BE FILED

162	D-WP(C)/47918/2024	CHAKRADHARI SINGH	2024-11-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. i.Page 14 and 18 not neat and legible.ii.Date of annex.5 mentioned in the index and petition not tally to annex.5 as annexed.
163	D-CRLMC/33953/2024	GOURI KUMAR RATH	2024-11-18	1.Order of cognizance dated 16.7.2024 mentioned in prayer of the petition does not tally with the cause title
164	D-BLAPL/34391/2024	JNYANANANDA PANDA	2024-11-18	Annexure 1 wrongly mentioned in petition.
165	D-WP(C)/47927/2024	MOHAMMED RIAZ	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
166	D-WP(C)/47766/2024	KUNAL KUMAR SWAIN	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 20 and 27 not neat and legible.
167	D-WP(C)/47554/2024	SAYANTAN PANDA	2024-11-18	1-COURT FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY) 1. Court fee of Rs.138/- to be paid
168	D-WP(C)/47954/2024	SUBHADUTTA ROUTRAY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-BLAPL/34416/2024	SAROJ KUMAR PADHY	2024-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per FIRs. detail, date of disp. not reflected in reference certificate in cause title.
170	D-WP(C)/47888/2024	KAJAL SAHOO	2024-11-18	Page No.-46 is not legible.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 18-11-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/861/2023	CMAPL/861/2023	RABINDRA NATH BARIK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.